

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

IA 1223/2024 In C.P. (IB)/1A(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: **U.B. ENGINEERING LTD.**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1223/2024 –

1. Mr. Aniruth Purusothaman, Advocate appeared for the Applicant.
2. Mr. Gaurav Shrawat, Advocate appeared for the Respondent no. 1.
3. Adv. Gaurav Singh for the Respondent No.2.
4. Learned Counsel for the Respondent no. 1 & 2 seeks further time to file reply. One-week time granted.
5. List this IA on **01.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna